

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1030
ANSWERED ON:25.11.2002
SUPPLY OF SPURIOUS AND SUB-STANDARD PESTICIDES AND SEEDS
GANGASANDRA SIDDAPPA BASAVARAJ

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether supply of spurious and sub-standard pesticides and seeds has become rampant by unscrupulous traders;
- (b) if so, whether officials of the Plant Protection Division of the Government had conducted a raid recently in the capital and if so, the results thereof;
- (c) whether the Government would consider imposing stiffer penalty to such traders; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

- (a) Reports/complaints about supply of spurious and sub-standard pesticides and seeds come to the Ministry from time to time.
- (b): Yes, Sir. Officials of the Plant Protection Division of the Government drew eighteen samples of different pesticides from Indira Market in Delhi. Fourteen samples were found to be satisfactory and four samples misbranded. Action has been initiated in cases of misbranded samples as the law.
- (c): Yes, Sir.
- (d): Provision of enhanced penalties with graded punishment commensurate with the severity of the offence i.e. mild punishment for unintentional or minor or first time petty offences, medium level punishments for second time offences and severe and deterrent punishment for grave and serious violations.